

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3340  
ANSWERED ON:18.03.2013  
MINING ACTIVITIES IN CRZ AREAS  
Shukla Shri Balkrishna Khanderao Balu Shukla

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the State Governments have taken up the issue of allowing the mining activities in the CRZ areas subject to strict compliance of environmental protection measures and also based on the technical studies for above-mentioned areas;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Coastal Regulation Zone (CRZ) Notification, 2011 prohibits mining of sand, rocks and other substrata material, except rare minerals which are not available outside the CRZ area and exploration of oil and natural gas. This provision has been made in view of the likely adverse impact of mining of these minerals on the coastal environment. While finalizing the CRZ Notification, 2011 views and opinions of various stakeholders, including the State Governments, were taken into account through extensive consultations.